

10

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.68/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies ,Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Farm Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Madhundan	CA	9246585998	M. Madhundan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri A. Ravindra, Learned Counsel and Shri P. Punna Rao, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to Central Government, RD, RoC and IT Authorities and submit proof on the next date of hearing.

Post the case on 09.10.22017


Member (T)


Member (J)